

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2642
TO BE ANSWERED ON 17.03.2025**

GLOBAL COALITION FOR SOCIAL JUSTICE

**2642. SHRI SHRIRANG APPA CHANDU BARNE:
SMT. BHARTI PARDHI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Regional Dialogue on Social Justice under the Global Coalition for Social Justice was held in New Delhi recently;**
- (b) if so, the details thereof along with the issues discussed therein;**
- (c) the details of the primary goals for holding said Regional Dialogue on Social Justice in New Delhi;**
- (d) the manner in which the Dialogue contribute to the overall objectives of the Global Coalition for Social Justice;**
- (e) the details of the role of international organizations, such as the International Labour Organisation (ILO), play in facilitating the Dialogue;**
- (f) the details of the India's role in the Asia Pacific Coordination Group; and**
- (g) the action taken by the Government for expansion of social protection in the past few years along with the result achieved in this regard?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (g): Ministry of Labour and Employment in collaboration with International Labour Organization (ILO), hosted a two-day 'Regional Dialogue on Social Justice' under the Global Coalition for Social Justice (GCSJ) in New Delhi from 24-25 February 2025. India is a member of the coordinating Group of the GCSJ for Asia - Pacific Region. The Regional Dialogue was organized under the theme 'Responsible Business for Inclusive and Sustainable Societies'. The event brought together representatives from global coalition partners, governments, employers' and workers' organizations, academia, enterprises and experts from international organizations.

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During the event, participants discussed strategies on empowering the youth to drive sustainable growth for enterprises, expanding social security to informal workers, responsible business practices in safeguarding worker well-being, promoting decent work in global value chains and human centric approach to harnessing AI for decent Work & equity.

In order to provide Social Security to the workers, the government has implemented various welfare schemes on matters relating to life and disability cover, health and maternity benefits, old age protection etc. Owing to such efforts, India's social protection coverage doubled from 24.4% in 2021 to 48.8% in 2024 as per ILO's World Social Protection Report 2024-26. Further, 65% of population, are covered by at-least one social protection benefit (cash or in-kind) by schemes of Central Government.
